

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00760/2019

DATED THIS THE 29TH DAY OF JANUARY 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Aruna
S/o Siddu,
Aged 30 years,
Ashwini Nivasa, Nandottu
Panapila Village, Valpady
Shirthady, Moodbidre Taluk,
DK District 574236
working as GDS(MD)-II
Valpady Branch Post Office,
Mudbidre Taluk,
DK District

...Applicant

(By Rakshith Kumar, M/s Law Kit Advocate)

Vs.

1. Union Government of India,
Ministry of India Post and
Communication & IT,
Department of Posts,
New Delhi, India- 110 001.

2. Senior Superintendent of Post Offices
Puttur (DK) Division, Puttur
Dakshina Kannada District 574201

3. Asst. Superintendent of Post
Bantval Sub-Division, Jodumarga,
Bantval, Dakshina Kannada District 574219 ...Respondents.

(By Shri NB.Patil , Counsel for R1 &2)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. The matter is in a very small compass. Apparently, the applicant had completed more than 3 years of cumulative service. The department had held a selection, in which there were 5 people who were selected and none of them elected to join. That leaves that the post is still vacant. As the applicant seems to be the only aspirant for the post and he has already worked for 3 years with the respondents and therefore, become eligible for being included in the list as provided in the rules. There is no rhyme & reason available to reject his application. Therefore, we declare that applicant is eligible to be appointed to that post and be continued in that post under the rules as available and extant as of now.

2. OA is, allowed. Benefit to be extended to the applicant within the next two months. No order as to costs.

(CV. SANKAR)
MEMBER(A)
bk.

(DR. K.B. SURESH)
MEMBER (J)

Annexures referred to by the applicant in OA.No.760/2019

Annexure A1	Copy of letter dated 3.7.2019
Annexure A2	Copy of applicant's application
Annexure A3	Copy of memo dated 1.5.2018
Annexure A4	Copy of applicant's letter dated 6.6.2019
Annexure A5	Copy of reply letter dated 2.7.2019

Annexure referred to in the reply by the Respondents

Annexure R1:	Copy of letter dated 31.5.2016
Annexure R2:	Copy of Result sheet
Annexure R3:	Copy of notification dated 7.4.2017
Annexure R4:	Copy of order dated 18.11.2013 in WP.No.24557/2013 (S-CAT)

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